

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3867
TO BE ANSWERED ON 11.08.2023**

RECRUITMENT IN AIIMS, RAIPUR

**3867 . SHRI SUNIL KUMAR SONI:
SHRI ARUN SAO:
SHRI MOHAN MANDAVI:
SHRI VIJAY BAGHEL:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Recruitment Rules, 2015 have been implemented in AIIMS, Raipur by the Government Body with effect from 22 May, 2023 and if so, the details thereof;
- (b) whether the vacancies for various posts in AIIMS, Raipur advertised on 25 Jan., 2014 were advertised for recruitment as per the Recruitment Rules, 1992 of AIIMS, New Delhi and if so, the details thereof;
- (c) whether the Government is aware that various promotion posts are converted into direct recruitment posts on implementation of Recruitment Rules, 2015 in place of recruitment Rules, 1992 which hampers the career progression opportunities of the existing employees; and
- (d) if so, the details thereof and the reaction of the Government in this regard including the steps taken/likely to be taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) The Recruitment Rules of 2015 were promulgated by the MoHFW, Government of India vide its letter dated 21 August, 2015. The Governing Body of AIIMS Raipur adopted the same Recruitment Rules 2015. In the advertisement notice dated 25th January, 2014, approximately 38 posts were converted/ affected into direct recruitment posts/ promotional posts and vice-versa as per adoption of Recruitment Rules, 2015. The Institute has not initiated any process for conversion of promotional posts to direct recruitment posts and vice-versa.
